

Product	State	Quantities Lifted (Tonnes)	Quantities Sold (Tonnes)
Urea	Uttar Pradesh	19,981	16,613
	Bihar	12,404	12,404
	Madhya Pradesh	7,717	6,827
	Andhra Pradesh	2,080	2,080
	Maharashtra	2,000	1,400
		44,182	39,324
DAP	Uttar Pradesh	36,715	36,365

(b) The Fertiliser Corporation of India lifted 1580 tonnes of Urea during Kharif 1983 for Andhra Pradesh.

(c) For the sale of imported Urea and Di-ammonium Phosphate under the Special Rebate Scheme, following steps have been taken to ensure its quality :

(i) These stocks are being standardised to ensure quality and sold in bags carrying special label indicating, inter-alia, the reduced price and the fact that it contains standard nutrient value. Any fertiliser stocks which are found sub-standard are *not* being sold to farmers under this Scheme.

(ii) We have further issued instructions that the Food Corporation of India shall keep the standard stocks in the specified godowns, segregated from the sub-standard stocks and stocks of fertilisers not covered by this Scheme. The instructions provide for joint physical verification of these

stocks by the representatives of the Food Corporation of India, State Warehousing Corporation and the manufacturers concerned.

(iii) In the event of any doubt about any stock being non-standard adequate arrangements exist for analysing the same to ensure that only good quality stocks are supplied to the farmers.

(iv) 'Fertiliser Control Order'/Essential Commodities Act prescribe stringent punishment to these selling sub-standard fertilisers.

Damage to Irrigation Projects due to Cyclone in Andhra Pradesh

3188. SHRI G. BHOOPATHY : Will the Minister of IRRIGATION be pleased to state :

(a) the particulars and number of tanks and other irrigation sources which have either damaged or breached due to recent

cyclonic floods in different parts of Andhra Pradesh on 1 October, 1983 and the total amount required for the repairs and construction of these irrigation tanks ;

(b) whether Central Government have received any report regarding the loss and damage caused to the irrigation sources and the Central financial assistance sought ; and

(c) if so, the details and what steps Government are taking to meet the financial requirements of the State to construct these irrigation tanks ?

THE MINISTER OF STATE OF THE MINISTRY OF IRRIGATION (SHRI RAM NIWAS MIRDHA) : (a) to (c). The State Government in their Memorandum to Central Government has reported damages to 2491 number of tanks and other minor irrigation sources under irrigation Department and 7109 number under Panchayat Raj. The State Government has further assessed the amount required for their repair as Rs. 672.51 lakhs and Rs. 667.13 lakhs respectively. A Central team visited the State from 27th to 31st October, 1983 to assess the requirement of relief assistance. Financial assistance is provided to State Government after the High Level Committee considers and recommends the relief assistance on the basis of the Report of the Central team.

Telugu Ganga Project

3189. SHRI G. BHOOPATHY : Will the Minister of IRRIGATION be pleased to state :

(a) whether Central Government have received the report from Government of Andhra Pradesh regarding the Telugu Ganga Project requesting the financial aid for the completion of the same ;

(b) if so, the details thereof and the total estimate of the said project ; and

(c) whether Central Government are considering to provide adequate Central financial help for the said Telugu Ganga Project ?

THE MINISTER OF STATE OF THE MINISTRY OF IRRIGATION (SHRI RAM NIWAS MIRDHA) : (a) to (c). The Telugu Ganga Project Report has been received recently on 3.12.1983 in the Central Water Commission from the Government of Andhra Pradesh for technical examination and obtaining approval of the Planning Commission. The project envisages to provide irrigation to 5.80 lakh ha. in Kurnool, Cuddapah, Nellore and Chittoor districts of Andhra Pradesh and enables conveyance of 15 TMC of Krishna waters from Srisailem Reservoir to Tamil Nadu border for Madras City Water Supply. The Project is estimated to cost Rs. 637 crores for the works in Andhra Pradesh upto the Tamil Nadu border. This cost however, includes Rs. 51.59 crores being the cost of the common works upto Banakacherala cross regulator which is to be apportioned between Srisailem Right Bank Canal Project and Telugu Ganga Project later on. The estimated cost does not include the share component of Srisailem Reservoir and Somasila Reservoir chargeable to the Telugu Ganga Project for using the facility of these reservoirs for this project. The total cost of the project of Rs. 637 crores is proposed to be shared Rs. 449 crores by Andhra Pradesh and Rs. 188 crores by Tamil Nadu.

A request was earlier received from the Government of Andhra Pradesh for taking over this project as a Central Project for funding. Irrigation being a State subject, it is funded by the States. The Centre provides block loans/grants to the States towards plan expenditure, not tied to any particular sector/project.

सिंचाई क्षमता बढ़ाने के लिए आदिवासी योजना

3190. श्री भीमसिंह :

श्रीमती प्रमिला बंडवले :

श्री सत्येन्द्र नारायण सिंह :

क्या सिंचाई मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि सरकार ने एक आदि-